## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated Guwahati the 27th May, 2014

No.HC.VII-99/2014/ 3149 /A. In the interest of administration, Shri Brajen Kalita, Lower Division Assistant, in the Office of the District and Sessions Judge, Golaghat is transferred to the Office of the District and Sessions Judge, Kamrup, Amingaon as Lower Division Assistant, against the newly created post of Lower Division Assistant, vide Govt. letter No. JDJ.317/2011/42 dated 13.01.2014.

Shri Kalita will join at his new place of posting immediately.

The seniority of Shri Kalita will be decided by the District and Sessions Judge, Kamrup, Amingaon on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

> By Order, Sd/- Sanjany Hazarika, **JOINT REGISTRAR (VIGILANCE)**

Memo No.HC.VII-99/2014/ 3150 - 3161 /A.

Dated 27.05.2014

Copy to:	/ to:-
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- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
- 2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
- 3. The District and Sessions Judge, Golaghat (He is requested to release Shri Brajen Kalita, Lower Division Assistant to enable him to join at his new place of posting immediately)
- 4. The District and Sessions Judge, Kamrup, Amingaon for information and necessary action
- 5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- The Joint Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati
  The Deputy Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati
- 8. The Private Secretary to Hon'ble Mr. Justice \_ Gauhati High Court, Guwahati
- 9. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
  - 10. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati
  - 11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
  - 12. Shri Brajen Kalita, Lower Division Assistant, Office of the District and Sessions Judge, Golaghat

JOINT REGISTRAR (VIGIL